

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6075
TO BE ANSWERED ON 04.04.2018**

RAILWAY PROJECTS THROUGH JOINT VENTURE IN KARNATAKA

6075. KUMARI SHOBHA KARANDLAJE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Karnataka was one of the State Governments who had come forward to take up Railway Projects through Joint Venture;**
- (b) if so, the details of Mutually Identified Viable railway project(s) including project(s) with 50:50 cost sharing basis;**
- (c) whether land has been acquired for these projects, particularly for Tumkur-Chitradurga-Davangere and Shimoga-Harihar lines;**
- (d) if so, the details thereof; and**
- (e) the progress made so far in respect of various clearances, mobilisation of funds, etc?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 6075 BY KUMARI SHOBHA KARANDLAJE TO BE ANSWERED IN LOK SABHA ON 04.04.2018 REGARDING RAILWAY PROJECTS THROUGH JOINT VENTURE IN KARNATAKA

(a) to (e): Yes, Madam. Government of Karnataka has offered to utilise an existing company namely Rail Infrastructure Development Company(Karnataka) Limited (K-RIDE) to act as a State Joint Venture Company to undertake survey, prepare Detailed Project Report (DPR), arrange finance and approvals/sanction of mutually identified Railway projects. However, approval of Government of Karnataka for change of its Shareholding pattern, Article of Association, Memorandum of Association of company is still awaited.

Details of ongoing projects taken up under 50:50 cost sharing basis with the Government of Karnataka are as under:-

(₹ in crore)

S. No.	Project	Latest Estimated cost	Expenditure upto March, 2017	Outlay 2017-18	Status
	NEW LINE				
1	Kadur-Chickmagalur-Sakleshpur (93 Km)	936	377.07	70	Kadur-Chickmagalur (46 Km) commissioned. For balance portion, land acquisition papers submitted to State Government.
2	Bangalore (Hejjala) - Chamarajanagar (142 Km) of Bangalore-Chamarajanagar-Satyamangalam (260 Km)	1395	2.41	21	Land acquisition papers for Hejjala-Chamarajanagar section (142 Km) falling in Karnataka submitted to State Government.

3	Munirabad- Mahboobnagar (246 Km)	2800	797.69	300	Work on (Munirabad)Ginigera- Raichur (165 Km) is under Karnataka area. Ginigera- Chikkabenekal (27 Km) commissioned. Chikkabenekal- Gangavathi (13 Km) is in advance stage. State Government has to expedite handing over of required land for balance portion to Railways.
4	Rayadurg- Tumkur (207 Km)	2062	557	182	119 Km falls in Karnataka area where land acquisition papers for 1213 acres of land has been submitted to State Government. 222 acres have been acquired and State Government has to expedite handing over of balance land.
5	Bagalkot- Kudachi (142 Km)	1293	156.06	90	Commissioner of Railway Safety (CRS) has already inspected Bagalkot-Khajdoni (30 Km) section. For balance portion, State Government has to expedite handing over of required land to Railways.

6	Shimoga- Harihar (78.66 Km)	833	6.52	10.25	State Government has to expedite handing over of required land to Railways.
7	Whitefield- Kolar (52.9 Km)	548	1.33	10.25	State Government has to expedite handing over of required land to Railways.
8	Tumkur- Chitradurg- Davangere (191.1 Km)	1801	2.70	130	State Government has to expedite handing over of required land to Railways.
9	Gadag-Wadi (257 Km)	2842	2.88	190	550 acres out of 750 acres in Talakal-Kushtagi section acquired and earthwork and minor bridges are in progress. For balance portion, State Government has to expedite handing over of required land to Railways.
10	Chikballapur- Gowribidanur (44 Km)	368	0	0.10	Projects included in Budget subject to requisite approvals.
11	Chikballapur- Puttaparthi-Sri Satya Sai Nilayam (103 Km)	692	0	0.10	
12	Srinivasapura- Madanapalli(75 Km)	296	0	0.10	

	DOUBLING				
1	Yelahanka-Penukonda (120.53 Km)	860	295.92	120	Yelahanka-Devarapalli (71 Km) is in Karnataka area and balance 50 Km falls in Andhra Pradesh area. Earthwork, bridgework, ballast supply, etc are in progress on entire project. Government of Karnataka has to expedite forestry clearances for Oddarahalli-Makalidurga section (8.94 Km). Makalidurga-Devarapalli (36 Km) is in advance stage.
